

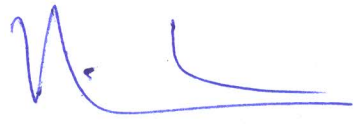
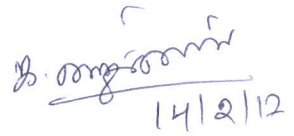
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: ~~SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL~~  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

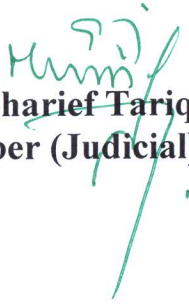
APPLICATION NUMBER : CA/37 & 38/ 2016  
IN  
PETITION NUMBER : CP/31/2014  
NAME OF THE PETITIONER(S) : T. Shanmugam  
NAME OF THE RESPONDENT(S) : Fabrichem (Trichy) Pvt Ltd & 2 Others  
UNDER SECTION : 397/398 & 402

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1	K. RAVI	Advocate for Respondents	
2	K. SENTHILKUMAR	Counsel for petitioner	 14/2/17

**ORDER**

Shri K Senthilkumar, counsel for petitioner present. Shri K Ravi, counsel for respondents present. Counsel for respondents submitted that the objections to the application filed by the counsel of applicant/petitioner for restoration of the petition are ~~at~~ already and prayed time for a short period. At request time is extended. Put up on 21.02.2017 at 10.30 A.M.

  
Ch. Md. Sharief Tariq  
Member (Judicial)